

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 190 of 2019

IN THE MATTER OF:

Deloitte Haskins & Sells LLP.

....Appellant

Vs.

**Union of India
Through Ministry of Corporate Affairs & Ors.**

....Respondents

Present:

**Appellant: Mr. Kapil Sibal and Mr. Abhinav Vashith, Sr. Advocates with Ms. Rishika Harish, Mr. Mahesh Agarwal, Mr. Rahul Dwarkadas, Mr. Rohini Jaiswal, Mr. Rajeev Kumar Ms. Niyati Kohli, Advocates.
Mr. S.N. Mookherjee, Sr. Advocate with Ms. Aayushi Sharma, Mr. Vishnu Menon, Advocates.**

**Respondents: Mr. Karan Khanna, Mr. George Varghese, Ms. Ritu Anand Vishwakarma, Advocates for Respondent No. 1
Mr. Pratap Venugopal , advocate for Respondent No. 14.
Mr. Sanjay Shorey, MCA
Mr.C. Balooni for MCA**

With

Company Appeal (AT) No. 193 of 2019

IN THE MATTER OF:

Kalpesh J. Mehta

....Appellant

Vs.

**Union of India,
Ministry of Corporate Affairs & Ors.**

....Respondents

Present:

Appellant: Mr. S.N. Mookherjee, Sr. Advocate with Ms. Aayushi Sharma, Mr. Vishnu Menon, Advocates.

**Respondents: Mr. Karan Khanna, Mr. George Varghese, Ms. Ritu Anand Vishwakarma, Advocates for Respondent No. 1
Mr. Pratap Venugopal , advocate for Respondent No. 14.
Mr. Sanjay Shorey, MCA
Mr.C. Balooni for MCA**

With

Company Appeal (AT) No. 194 of 2019

IN THE MATTER OF:

Udayan Sen.

....Appellant

Vs.

**Union of India,
Ministry of Corporate Affairs & Ors.**

....Respondents

Present:

**Appellant: Mr. S.N. Mookherjee, Sr. Advocate with Ms. Aayushi Sharma,
Mr. Vishnu Menon, Advocates.**

**Respondents: Mr. Karan Khanna, Mr. George Varghese, Ms. Ritu Anand
Vishwakarma, Advocates for Respondent No. 1
Mr. Pratap Venugopal , advocate for Respondent No. 14.
Mr. Sanjay Shorey, MCA
Mr.C. Balooni for MCA**

With

Company Appeal (AT) No. 195 of 2019

IN THE MATTER OF:

Shrenik Baid & Ors.

....Appellants

Vs.

**Union of India,
Ministry of Corporate Affairs & Ors.**

....Respondents

Present:

**Appellants: Mr. Arun Kathpalia, Sr. Advocate with Ms. Bani Brar and Ms.
Misha Rohatgi, Mr. Kauser Husain and Ms. Dikshi Gupta,
Advocates**

**Respondents: Mr. Karan Khanna, Mr. George Varghese, Ms. Ritu Anand
Vishwakarma, Advocates for Respondent No. 1
Mr. Sanjay Shorey, MCA
Mr.C. Balooni for MCA**

With

Company Appeal (AT) No. 196 of 2019

IN THE MATTER OF:

N Sampath Ganesh

....Appellant

Vs.

**Union of India,
Ministry of Corporate Affairs & Ors.**

....Respondents

Present:

For Appellant: Mr. Aditya Jalan, Ms. Vanya Chhabra and Ms. Anshula L. Bakhru, Advocates

**Respondents: Mr. Karan Khanna, Mr. George Varghese, Ms. Ritu Anand Vishwakarma, Advocates for Respondent No. 1
Mr. Sanjay Shorey, MCA
Mr. C. Balooni for MCA**

With

Company Appeal (AT) No. 197 of 2019

IN THE MATTER OF:

BSR & Associates LLP

....Appellant

Vs.

**Union of India,
Ministry of Corporate Affairs & Ors.**

....Respondents

Present:

For Appellant: Mr. Mukul Rahtogi, Sr. Advocate with Mr. V. P. Singh, Mr. Aditya Jalan, Ms. Vanya Chhabra, Ms. Anshula L. Bakhru and Ms. Devanshi Singh, Advocates

**Respondents: Mr. Karan Khanna, Mr. George Varghese, Ms. Ritu Anand Vishwakarma, Advocates for Respondent No. 1
Mr. Sanjay Shorey, MCA
Mr. C. Balooni for MCA**

With

Company Appeal (AT) No. 205 of 2019

IN THE MATTER OF:**Milind Patel****....Appellant****Vs.****Union of India,
Through Ministry of Corporate Affairs & Ors.****....Respondents****Present:**

Appellant: Ms. Surekha Raman and Mr. Dileep Poolakkot, Advocates
Respondents: Mr. Karan Khanna, Mr. George Varghese, Ms. Ritu Anand
 Vishwakarma, Advocates for Respondent No. 1
 Mr. Sanjay Shorey, MCA
 Mr. C. Balooni for MCA

With**Company Appeal (AT) No. 206 of 2019****IN THE MATTER OF:****Neera Saggi****....Appellant****Vs.****Union of India & Ors.****....Respondents****Present:**

Appellant: Mr. Jayant Mehta, Mr. Avinash Tripathi, Mr. Zain Maqbool
 and Mr. Arpan Behl, Advocates
Respondents: Mr. Karan Khanna, Mr. George Varghese, Ms. Ritu Anand
 Vishwakarma, Advocates for Respondent No. 1
 Mr. Sanjay Shorey, MCA
 Mr. C. Balooni for MCA

With**Company Appeal (AT) No. 207 of 2019****IN THE MATTER OF:****Rajesh Kotian****....Appellant****Vs.****Union of India & Ors.****....Respondents****Present:**

Appellant: Ms. Radhika Gautam, Advocate
Respondents: Mr. Karan Khanna, Mr. George Varghese, Ms. Ritu Anand
Vishwakarma, Advocates for Respondent No. 1
Mr. Sanjay Shorey, MCA
Mr. C. Balooni for MCA
With

Company Appeal (AT) No. 211 of 2019

IN THE MATTER OF:

Manu Kochhar **....Appellant**

Vs.

Union of India, **....Respondents**
Ministry of Corporate Affairs & Anr.

Present:

Appellant: Ms. Kanika Jain, Advocate

Respondents: Mr. Karan Khanna, Mr. George Varghese, Ms. Ritu Anand
Vishwakarma, Advocates for Respondent No. 1
Mr. Sanjay Shorey, MCA
Mr. C. Balooni for MCA

With

Company Appeal (AT) No. 212 of 2019

IN THE MATTER OF:

Deepak Jagdish Pareek **....Appellant**

Vs.

Union of India, **....Respondent**
Ministry of Corporate Affairs

Present:

Appellant:

Respondents: Mr. Karan Khanna, Mr. George Varghese, Ms. Ritu Anand
Vishwakarma, Advocates for Respondent No. 1
Mr. Sanjay Shorey, MCA
Mr. C. Balooni for MCA

With

Company Appeal (AT) No. 214 of 2019

IN THE MATTER OF:

Surinder Singh Kohli

....Appellant

Vs.

**Union of India,
Ministry of Corporate Affairs & Ors.**

....Respondents

Present:

Appellant: Mr. Sudipto Sarkar, Mr. Shikhil Suri, Ms. Nikita Thapar, Ms. Shilpa Saini and Ms. Vinishma Kaul, Advocates

**Respondents: Mr. Karan Khanna, Mr. George Varghese, Ms. Ritu Anand Vishwakarma, Advocates for Respondent No. 1
Mr. Sanjay Shorey, MCA
Mr. C. Balooni for MCA**

With

Company Appeal (AT) No. 215 of 2019

IN THE MATTER OF:

Uday Ved.

....Appellant

Vs.

Union of India & Ors.

....Respondents

Present:

Appellant: Mr. Rahul Chitnis, Mr. Kunal Mehta and Ms. Sagrika, Advocates

**Respondents: Mr. Karan Khanna, Mr. George Varghese, Ms. Ritu Anand Vishwakarma, Advocates for Respondent No. 1
Mr. Sanjay Shorey, MCA
Mr. C. Balooni for MCA**

With

Company Appeal (AT) No. 221 of 2019

IN THE MATTER OF:

Subhalakshmi Panse

....Appellant

Company Appeal (AT) Nos. 190,193,194,195,196,197,205, 206, 207, 211, 212, 214, 215, 221, 222, 223, 224, 225, 230 & 285 of 2019

Vs.

Union of India & Ors.

....Respondents

Present:

Appellant: Mr. U.K. Choudhary, Sr. Advocate with Ms. Shilpa Saini, Ms. Vinishma Kaul, Mr. Shikhil Suri and Ms. Nikita Thapar, Advocates

**Respondents: Mr. Karan Khanna, Mr. George Varghese, Ms. Ritu Anand Vishwakarma, Advocates for Respondent No. 1
Mr. Sanjay Shorey, MCA
Mr. C. Balooni for MCA
With**

Company Appeal (AT) No. 222 of 2019

IN THE MATTER OF:

Udayan Sen

....Appellant

Vs.

Union of India Through Ministry of Corporate Affairs & Ors.

....Respondents

Present:

Appellant: Mr. S.N. Mukherjee, Sr. Advocate with Ms. Aayushi Sharma, and Mr. Vishnu Menon, Advocates

**Respondents: Mr. Karan Khanna, Mr. George Varghese, Ms. Ritu Anand Vishwakarma, Advocates for Respondent No. 1
Ms. Pooja M. Saigal, Mr. Akshay Gupta and Mr. Amit Kumar Yadav, Advocates for Respondent No. 13
Mr. Sanjay Shorey, MCA
Mr. C. Balooni for MCA**

With

Company Appeal (AT) No. 223 of 2019

IN THE MATTER OF:

Kalpesh Mehta

....Appellant

Vs.

**Union of India Through Ministry of Corporate Affairs Respondents
& Ors.**

Present:

**Appellant: Mr. S.N. Mukherjee, Sr. Advocate with Ms. Aayushi Sharma, and
Mr. Vishnu Menon, Advocates**

**Respondents: Mr. Karan Khanna, Mr. George Varghese, Ms. Ritu Anand
Vishwakarma, Advocates for Respondent No. 1
Ms. Pooja M. Saigal, Mr. Akshay Gupta and Mr. Amit Kumar
Yadav, Advocates for Respondent No. 13
Mr. Sanjay Shorey, MCA
Mr. C. Balooni for MCA**

With

Company Appeal (AT) No. 224 of 2019

IN THE MATTER OF:

Deloitte Haskins & Sells LLP Appellant

Vs.

**Union of India Through Ministry of Corporate Affairs Respondents
& Ors.**

Present:

**Appellant: Mr. K. Saibal and Mr. Abhinav Vasisht, Sr. Advocates with Mr.
Mahesh Agarwal, Mr. Rishikh Harish and Ms. Niyati Kohli,
Advocates.**

**Respondents: Mr. Karan Khanna, Mr. George Varghese, Ms. Ritu Anand
Vishwakarma, Advocates for Respondent No. 1
Mr. Sanjay Shorey, for MCA
Mr. C. Balooni, for MCA**

With

Company Appeal (AT) No. 225 of 2019

IN THE MATTER OF:

Shahzaad Dalal Appellant

Vs.

**Union of India through Ministry of
Corporate Affairs & Ors.**

....Respondents

Present:

Appellant: Mr. Vivek Jain and Mr. Manish Shekhari, Advocates

**Respondents: Mr. Karan Khanna, Mr. George Varghese, Ms. Ritu Anand
Vishwakarma, Advocates for Respondent No. 1
Mr. Sanjay Shorey, for MCA
Mr. C. Balooni, for MCA**

With

Company Appeal (AT) No. 230 of 2019

IN THE MATTER OF:

C. Sivasankaran

....Appellant

Vs.

**Union of India Ministry of Corporate Affairs,
through Regional Director & Ors.**

....Respondents

Present:

**Appellant: Mr. Ajith S Ranganathan, Mr. Ankur Kashyap, Mr. Rohit
Rajershi, Advocates**

**Respondents: Mr. Karan Khanna, Mr. George Varghese, Ms. Ritu Anand
Vishwakarma, Advocates for Respondent No. 1
Mr. Sanjay Shorey, for MCA
Mr. C. Balooni, for MCA**

With

Company Appeal (AT) No. 285 of 2019

IN THE MATTER OF:

Renu Challu

....Appellant

Vs.

Union of India & Ors.

....Respondents

Present:

Appellant: Mr. Diwakar Maheshwari and Mr. Shreys Edupuganti, Advocates.

**Respondents: Mr. Karan Khanna, Mr. George Varghese, Ms. Ritu Anand
Vishwakarma, Advocates for Respondent No. 1
Mr. Sanjay Shorey, for MCA
Mr. C. Balooni, for MCA**

ORDER

09.01.2020 Heard learned counsels for the Appellants. Hearing concluded.

Heard Mr. Sanjay Shorey, Director Legal and Prosecution on behalf of Union of India. Hearing remains inconclusive.

Post these appeals for further hearing on **10th January, 2020** at **2:00 P.M.** on the top of the list.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

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